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ITEM NO.107

COURT NO.12

SECTION IIB

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(s). 1591 OF 2007

KASHINATH MONDAL

Appellant (s)

VERSUS

STATE OF WEST BENGAL

Respondent(s)

(With office report)

Date: 11/07/2012 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SURINDER SINGH NIJJAR

HON'BLE MRS. JUSTICE RANJANA PRAKASH DESAI

For Appellant(s)

Mr. Ansar Ahmad Chaudhary,Adv.

For Respondent(s)

Mr. Abhijit Sen Gupta, Adv.

Ms. Anusya, Adv.

Ms. Sampa Sengupta,Adv.

Mr. Faizal.M., Adv.

UPON hearing counsel the Court made the following

O R D E R

Not today.

(Sukhbir Paul Kaur)
Court Master

(Indu Bala Kapur)
Court Master